

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 290 OF 2016**

**Dated: 11<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL (India) Ltd. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Sumit Yadava  
Ms. Maulishree Gupta  
Ms. Preksha Dugar for R.2

**ORDER**

Learned senior counsel who has to appear for the appellant is stated to be in some personal difficulty.

List the matter on **06.01.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)  
Ts/Vg**

**(Justice Ranjana P. Desai)  
Chairperson**